

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6899/2006

(From the judgement and order dated 07/12/2005 in LPA No. 394/1999 of The
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

TARA SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(With office report)

WITH

SLP(C) NO. 7036 of 2006

(With office report)

SLP(C) NO. 7106 of 2006

(With office report)

SLP(C) NO. 7165 of 2006

SLP(C) NO. 7247 of 2006

(With office report)

S.L.P.(C)...../2006 (CC NO. 3434)

(For permission to file SLP and substitution of deceased petitioner and c/delay in filing sub
stitution

appln.and office report)

With

SLP(C)...../2006 (CC No.3722)

(With appln.(s) for c/delay in filing SLP and office report)

Date: 28/04/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Anant Vijay Palli, Adv.

Mrs. Rekha Palli, Adv.

Mrs. Shubra Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

No.6326 of 2006 Post these special leave petitions along with S.L.P.(C)

after ensuing summer vacation.

(A.D. Sharma) (Phoolan Wati Arora)

Court Master

Court Master